

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 233 of 2013 &
I.A. No. 318 of 2013

Dated 14th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Powergrid Corporation of India Ltd. & Ors. Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr.
.....Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Anushree

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.1
Mr. K. Gopal Choudhary
Mr. A. Bhatnagar (Rep.)
for R.2

ORDER

Reply is being filed today by the learned counsel for the Respondent No.2.

Post the matter for hearing on **02.12.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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